

Name of the corporate debtor: Ganga Business Private Limited;

Date of commencement of CIRP: 22/12/2022;

List of creditors as on: 11/03/2023

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Bank of India	19-01-2023	4,22,19,44,072.63	4,22,19,44,072.63	Provide guarantee against loan disbursed to Related	NIL	No	64.3	NIL	NIL	Nil	Nil	
2	Kalptaru Fincap Limited (Assigned by Invent Asset Securitisation and Reconstruction Pvt. Ltd.)	18-01-2023	1,49,84,15,239.83	1,49,84,15,239.83	Provide guarantee against loan disbursed to Related party.	NIL	No	22.8	NIL	NIL	Nil	Nil	
3	Bank of Baroda	03-03-2023	1,22,69,33,362.00	84,44,73,242.00	Provide guarantee against loan disbursed to Related	NIL	No	12.9	NIL	NIL	Nil	38,24,60,120.00	
Total			6,94,72,92,674.46	6,56,48,32,554.46				100.0				38,24,60,120.00	